

High Court of Karnataka,
Bengaluru,
Dated May 12, 2020

NOTICE

In continuation of the Notice dated 11.05.2020 regarding physical filing of new cases, it is brought to the notice of the concerned that a separate counter is created for office of the Advocate General for serving advance copy pertaining to the cases filed against the Government of Karnataka in the same venue wherein, the filing is being entertained and all the concerned can make use of separate counter bearing counter No.10 for serving advance copy to the Government instead of visiting the office of the Advocate General.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL.